

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/11553/2024 BLAPL/4109/2024	NIBASI@CHITRARANJAN@KRISHNA PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TANGI (KHURDA) /103 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000051/2024
2	D-BLAPL/12574/2024 BLAPL/4110/2024	SIDHANT BHUKTA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000045/2024
3	D-BLAPL/12563/2024 BLAPL/4111/2024	PAPU KUMAR@PAPPU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/000015/2024
4	D-BLAPL/12598/2024 BLAPL/4112/2024	RAMA CHANDRA SAHOO VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	MARSHAGHAI /6 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000070/2024
5	D-BLAPL/12583/2024 BLAPL/4113/2024	KALIA @ DEEPAK SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /568 /2021 A.D.J.,ANGUL(Anugul) CT/0000118/2024
6	D-BLAPL/12569/2024 BLAPL/4114/2024	DILLIP MALLICK@GAJI VS STATE OF ODISHA	LALITENDU MISHRA VS	BARAMBA /60 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000087/2024
7	D-BLAPL/12585/2024 BLAPL/4115/2024	PRAKASH CHANDRA BISWAL @ PRAKASH BISWAL @ PAGALA @ NANDA @ NANDI VS STATE OF ODISHA	AGANNATH KAMILA VS	SORO /394 /2023 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000009/2024
8	D-BLAPL/12600/2024 BLAPL/4116/2024	BABAR @ MD. JASHAN @ MD. JISHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JODA /106 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000384/2024
9	D-BLAPL/11209/2024 BLAPL/4117/2024	DILLIP NAYAK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	BHANJANAGAR /875 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000182/2023
10	D-BLAPL/12613/2024 BLAPL/4118/2024	SRIKANTA KUMAR DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GANGAPUR (ASKA) /18 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000012/2024
11	D-BLAPL/12578/2024 BLAPL/4119/2024	MOINUDDIN AHMAD VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000045/2023

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12	D-BLAPL/12620/2024 BLAPL/4120/2024	SHIBSANKAR BANARA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 CIVIL JUDGE (JD) CUM JMFC, JASHIPUR 2(B)CC/000006/2023
13	D-BLAPL/12618/2024 BLAPL/4121/2024	GOUTAM BARIK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BONTH /169 /2023 ASST.SESIONS JUDGE(STC),BHADRAKANTH ST/0000078/2024
14	D-BLAPL/11440/2024 BLAPL/4122/2024	RAM RAJAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /30 /2020 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000022/2020
15	D-BLAPL/11631/2024 BLAPL/4123/2024	SANJI@SANJAYA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /115 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000258/2024
16	D-BLAPL/12530/2024 BLAPL/4124/2024	HIMANSHU SEKHAR BEHERA @ CHIKU VS STATE OF ODISHA	ARIJEET MISHRA VS	MAHILA P.S.(BBSR) /42 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000380/2024
17	D-BLAPL/12531/2024 BLAPL/4125/2024	RAISINGH PAREK VS STATE OF ODISHA	SURESH KUMAR JENA VS	KISINDA /55 /2023 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000083/2023
18	D-BLAPL/12354/2024 BLAPL/4126/2024	NABA KISHORE MAJHI @ TARUA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KOREI /3 /2016 ADHOC ADDL. DIST. AND SESSIONS JUDGE Spl/0000005/2016
19	D-BLAPL/12541/2024 BLAPL/4127/2024	SHIVA SINGH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA SADAR /60 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000016/2024
20	D-BLAPL/12557/2024 BLAPL/4128/2024	MD. AKHTAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /420 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0002201/2023
21	D-BLAPL/10809/2024 BLAPL/4129/2024	BASUDEV SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /177 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000027/2024
22	D-BLAPL/11994/2024 BLAPL/4130/2024	BANESWAR PRADHAN VS STATE OF ODISHA	SULOCHANA PATRO VS	CHANDRASEKHARPUR /241 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000163/2024
23	D-BLAPL/12628/2024	JYOTI LIMA	JUGALA KISHORE PANDA	PADMAPUR /19 /2018

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	BLAPL/4131/2024	VS STATE OF ODISHA	VS	A.D.J., GUNUPUR(Rayagada) Spl/000009/2018
24	D-BLAPL/12510/2024 BLAPL/4132/2024	NILAKANTHA PRADHAN VS STATE OF ODISHA	SAROJ MOHARANA VS	NCB BHUBANESWAR /2 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/000007/2024
25	D-BLAPL/10783/2024 BLAPL/4133/2024	DIPU @ DIPAK KUMAR MANGARAJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /96 /2023 J.M.F.C.,KHURDA(Khordha) GR/0000600/2023
26	D-BLAPL/12520/2024 BLAPL/4134/2024	KRUTARTHA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /95 /2024 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000093/2024
27	D-BLAPL/12134/2024 BLAPL/4135/2024	DHIRENDRA DAS@DHARIMI VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /215 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000547/2024
28	D-BLAPL/12345/2024 BLAPL/4136/2024	TARAPRASHAD RATH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	GOSANINUAGAM /182 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000048/2023
29	D-BLAPL/9848/2024 BLAPL/4137/2024	AJAY KUMAR ANCHAL VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /46 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000188/2024
30	D-BLAPL/10349/2024 BLAPL/4138/2024	HAREKRUSHNA BOITEI VS STATE OF ODISHA	DEBASNAN DAS VS	RAMACHANDRAPUR /72 /2023 NYAYADHIKARI,GHASIPURA(Kendujha GR/0000165/2023
31	D-BLAPL/12523/2024 BLAPL/4139/2024	MANGAL SINKU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAKOT /35 /2017 ADDL.DIST.JUDGE,KEONJHAR(Kendujha ST/0000008/2019
32	D-BLAPL/10625/2024 BLAPL/4140/2024	SANGRAM PRADHAN VS STATE OF ODISHA	PRAVASH PUJAREE VS	KHURDA MODEL /351 /2023 S.D.J.M.,KHURDA(Khordha) GR/0000524/2023
33	D-BLAPL/12591/2024 BLAPL/4141/2024	JIBITA BEERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /157 /2023 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000115/2023
34	D-BLAPL/12609/2024 BLAPL/4142/2024	SOUMENDRA MOHAPATRA @ SANKARA VS	AMITABH MISHRA VS	LINGARAJ P.S. /96 /2024 J.M.F.C.,BHUBANESWAR(Khordha)

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35	D-BLAPL/4904/2024 BLAPL/4143/2024	STATE OF ODISHA KANHU @ HAGURU NAIK VS STATE OF ODISHA	KISAN BISWAL VS	CT/0000313/2024 KAMAKHYANAGAR /45 /2015 ADDL.SESIONS JUDGE,KAMAKHYANAGAR
36	D-BLAPL/12596/2024 BLAPL/4144/2024	RANADHIR PRATAP SINGH VS STATE OF ODISHA	GIRIDHARI SINGH VS	CT/0000021/2024 //0 SPECIAL JUDGE ASKA(Ganjam)
37	D-BLAPL/12658/2024 BLAPL/4145/2024	STATE OF ODISHA PRASANNA SWAIN @ PRASAN KUMAR SWAIN VS	SANJIB KUMAR BHANJADEO VS	2(A)CC/0000014/2023 KHURDA MODEL /31 /2024 S.D.J.M.,KHURDA(Khordha)
38	D-BLAPL/12648/2024 BLAPL/4146/2024	STATE OF ODISHA GOBINDA CHANDRA SAHOO VS	ANIRUDHA DAS VS	GR/0000061/2024 PARJANG /176 /2023 ADDL.SESIONS JUDGE,KAMAKHYANAGAR
39	D-BLAPL/5900/2024 BLAPL/4147/2024	STATE OF ODISHA RINKU BISWAS VS	GURUPRASAD BEHERA VS	CT/0000123/2023 // SPL.JUDGE,BALASORE(Baleshwar)
40	D-BLAPL/12668/2024 BLAPL/4148/2024	STATE OF ODISHA BAIJANTA HIAL VS	NIHAR RANJAN SAHOO VS	Spl/0000029/2024 MATHILI /89 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
41	D-BLAPL/6494/2024 BLAPL/4149/2024	STATE OF ODISHA ALOK MISHRA VS	DR. JANMEJAYA RAY VS	Spl/0000076/2024 JAJPUR SADAR /172 /2023 S.D.J.M.,JAJPUR(Jajapur)
42	D-BLAPL/12699/2024 BLAPL/4150/2024	STATE OF ODISHA PRAMOD BEHERA VS	ADITI HOTA VS	CT/0001480/2023 PALLAHARA /19 /2024 ADDL.SPL.JUDGE, TALCHER(Anugul)
43	D-BLAPL/12698/2024 BLAPL/4151/2024	STATE OF ODISHA BHARAT DIGAL VS	BISWAJIT MOHAPATRA VS	Spl/0000003/2024 GOCHHAPADA /47 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBARI
44	D-BLAPL/12708/2024 BLAPL/4152/2024	STATE OF ODISHA RABINDRA DIGAL VS	MAHES DAS VS	CT/0000162/2024 RAIKIA /22 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar)
45	D-BLAPL/12711/2024 BLAPL/4153/2024	STATE OF ODISHA TRILOCHAN NATH @ CHIYAAN VS STATE OF ODISHA	ANIRUDHA DAS VS	Spl/0000056/2024 CAPITAL P.S. /11 /2024 3RD ADJ BHUBANESWAR(Khordha) TR/0000009/2024

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46	D-BLAPL/11437/2024 BLAPL/4154/2024	SANJIB GHARAMI @ SANJIT GHARAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /25 /2021 DISTRICT AND SESSIONS JUDGE,MAL CT/0000127/2023
47	D-BLAPL/12713/2024 BLAPL/4155/2024	UTTAM SHREEWAS VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000011/2023
48	D-BLAPL/12680/2024 BLAPL/4156/2024	GHENA BADANAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /107 /2023 DISTRICT AND SESSIONS JUDGE,MAL CT/0000030/2024
49	D-BLAPL/12756/2024 BLAPL/4157/2024	SARBESWAR SETHI VS STATE OF ODISHA	RABINARAYAN MISHRA VS	KHANDAGIRI P.S. /281 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000205/2024
50	D-BLAPL/11441/2024 BLAPL/4158/2024	JONRASH TURUK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /98 /2019 C.J.M.,MALKANGIRI(Malkangiri) CT/0000020/2024
51	D-BLAPL/12671/2024 BLAPL/4159/2024	DINESH KUMAR SAHA VS STATE OF ODISHA	GOURAV MOHANTY VS	NAYAPALLI P.S. /599 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0001257/2023
52	D-BLAPL/11789/2024 BLAPL/4160/2024	SANTANU BARIK VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /51 /2022 CIVIL JUDGE (S.D.) CUM A.S.J.(W.C.),BO ST/0000025/2022
53	D-BLAPL/12758/2024 BLAPL/4161/2024	SUDAM CHARAN SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 A.D.J. SALIPUR(Cuttack) 2(A)CC/0000004/2023
54	D-BLAPL/12759/2024 BLAPL/4162/2024	KHAGESWAR MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /128 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000500/2024
55	D-BLAPL/12446/2024 BLAPL/4163/2024	SONU DALAI @ LULU DALAI VS STATE OF ODISHA	GOREKHANATH DAS VS	SAHID NAGAR P.S. /136 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000123/2024
56	D-BLAPL/12694/2024 BLAPL/4164/2024	GANESH BARIK VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP MODEL /473 /2023 ADDL SESSIONS JUDGE, KUJANG(Jagats Spl/0000067/2023
57	D-BLAPL/12718/2024	PRABHASINI PRADHAN	PARTHA SARATHI DAS	KHALLIKOTE /38 /2024

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	BLAPL/4165/2024	VS STATE OF ODISHA	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000111/2024
58	D-BLAPL/12674/2024 BLAPL/4166/2024	S. DIBAN REDDY VS STATE OF ODISHA	AMITAV TRIPATHY VS	DIGAPAHANDI /219 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000300/2023
59	D-BLAPL/10848/2024 BLAPL/4167/2024	SUJIT NAIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BARIPADA SADAR /60 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000016/2024
60	D-BLAPL/12720/2024 BLAPL/4168/2024	SK. SANAULLAH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /95 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000478/2024
61	D-BLAPL/12702/2024 BLAPL/4169/2024	GOBINDA CHANDRA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /87 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000765/2024
62	D-BLAPL/12757/2024 BLAPL/4170/2024	NAGARJUNA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000019/2024
63	D-BLAPL/12133/2024 BLAPL/4171/2024	MUSHA GOUDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	//0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000114/2024
64	D-BLAPL/12017/2024 BLAPL/4172/2024	SUBASH BISHOI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	//0 J.M.F.C.,ODAGAON(Nayagarh) 2(B)CC/0000003/2024
65	D-BLAPL/12608/2024 BLAPL/4173/2024	BASU DAS @ BASUMATI PAIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SOHELLA /30 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000004/2024
66	D-BLAPL/12675/2024 BLAPL/4174/2024	SK. AJBAHAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JALESWAR /231 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000142/2023
67	D-CMAPL/11985/2024 CMAPL/129/2024	SECRETARY, DEPARTMENT OF POSTS,NEW DELHI VS DEEPAK KUMAR MISHRA	AMITABH PRADHAN,C.G.C VS	// (//
68	D-CMAPL/15315/2024 CMAPL/130/2024	UDDESWAR SAHOO VS	ADV VS	// (

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69	D-CMAPL/18765/2024 CMAPL/131/2024	STATE OF ODISHA URKULI BAGARTY VS UNION OF INDIA	ADV VS	// // ()
70	D-CMP/18388/2024 CMP/438/2024	KSHITISH CHANDRA TRIPATHY VS DURGA PRASAD PANIGRAHI	JYOTI RANJAN DEO VS	// A.D.J.,BHUBANESWAR(Khordha) Fao/0000157/2023
71	D-CMP/18810/2024 CMP/439/2024	PRAMOD KUMAR MANIA @ PRAMOD MANIA VS MAHESWAR GANTHIA	SAMIR KUMAR MISHRA VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) Fao/0000032/2023
72	D-CMP/19011/2024 CMP/440/2024	SAYAD SADIQUE HOSSAIN VS ABDUL OHAP	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar) CS/0000418/2003
73	D-CMP/18558/2024 CMP/441/2024	GAJENDRA SETHI VS PITAMBAR NAYAK	ARUN KUMAR MISHRA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000383/2011
74	D-CMP/16399/2024 CMP/442/2024	RUNU PRADHAN VS SHIKSHYA VIKASH SAMITI, KHORDHA	RAMAKRISHNA NAIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000085/2018
75	D-CMP/17572/2024 CMP/443/2024	KAMALINI NAYAK VS THE COLLECTOR, KANDHAMAL	MALAYA KUMAR MISHRA VS	// CIVIL JUDGE(SR. DIVISION),G.UDAYAGIRI CS/0000076/2023
76	D-CONTC/18399/2024 CONTC/3439/2024	PRASANTA KUMAR SAMAL VS SIDHESWAR BALIRAM BONDAR, I.A.S.	ADV VS	// () //
77	D-CONTC/18472/2024 CONTC/3440/2024	MANAS RANJAN SAHOO VS AEAVIND AGARWAL, SECY., H.E. DEPT.	ADV VS	// () //
78	D-CONTC/17011/2024 CONTC/3441/2024	GYANA RANJAN AMANTA VS DEORANJAN KUMAR SINGH, PRINCIPAL SECY., GOVT., HOME DEPT.	ADV VS	// () //
79	D-CONTC/18478/2024 CONTC/3442/2024	SHREE MOHAN JHA VS NEENA SINGH, I.P.S.	ADV VS	// () //

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80	D-CONTC/18560/2024 CONTC/3443/2024	NIRUPAMA SWAIN VS SHALINI PANDIT, I.A.S.	SOBHANA SAHOO VS	// 0 //
81	D-CONTC/18524/2024 CONTC/3444/2024	NARENDRA KUMAR PANDA VS ARABINDA PADHEE, PRINCIPAL SECY., GOVT., AGRICULTURE AND F.E. DEPT.	ADV VS	// 0 //
82	D-CONTC/13442/2024 CONTC/3445/2024	CHANDRA SEKHAR MISHRA VS ASWATHY S, IAS	ADV. VS	// 0 //
83	D-CONTC/18567/2024 CONTC/3446/2024	RABINARAYAN SUBUDHI VS RAMA KRUSHNA PUJAPANDA, SECY., OF PURI URBAN COOPERATIVE BANK, PURI	ADV VS	// 0 //
84	D-CONTC/9429/2024 CONTC/3447/2024	PRANANATH BARIKI VS SAMARTHA VERMA, IAS	ADV. VS	// 0 //
85	D-CONTC/18607/2024 CONTC/3448/2024	BANSHIDHAR DAS VS BHABANI SHANKAR CHAINI, DIRECTOR OF HIGHER EDUCATION, ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
86	D-CONTC/17913/2024 CONTC/3449/2024	SUDARSAN NAYAK VS ASHISH THAKARE, I.A.S.	ADV VS	// 0 //
87	D-CONTC/18647/2024 CONTC/3450/2024	DUSHMANTA KUMAR MOHAPATRA VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
88	D-CONTC/17926/2024 CONTC/3451/2024	JYOTI PRAKASH MALLICK VS SUBHAM SAXENA, DIRECTOR, DIRECTORATE OF SOIL CONSERVATION AND WATERSHED DEVELOPMENT	ADV VS	// 0 //
89	D-CONTC/18801/2024 CONTC/3452/2024	TUTIMA MAHAPATRA VS AMITAV THAKUR, I.P.S, CUTTACK	ADV VS	// 0 //
90	D-CONTC/17927/2024 CONTC/3453/2024	PRAKASH CHANDRA BEBARTA VS ARVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
91	D-CONTC/18551/2024	BIDYADHAR NAYAK	PREMRAJ GOUDA	//

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	CONTC/3454/2024	VS NIBADYA KUMAR BHOI, TAHASILDAR, LAXMIPUR, KORAPUT	VS	0 //
92	D-CONTC/18396/2024 CONTC/3455/2024	BIMAL KUMAR MALLIA VS D.BRUNDHA , I.A.S.	ADV VS	// 0 //
93	D-CONTC/17737/2024 CONTC/3456/2024	DHANESWAR SWAIN VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
94	D-CONTC/17742/2024 CONTC/3457/2024	SAKUNTALA GHOSH VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
95	D-CONTC/17732/2024 CONTC/3458/2024	GOURI PRASAD SAMAL VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
96	D-CONTC/17729/2024 CONTC/3459/2024	BALARAM DAS VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
97	D-CONTC/17951/2024 CONTC/3460/2024	NIRMALA SAHOO VS G. MATHI VATHANAN, I.A.S.	ADV VS	// 0 //
98	D-CONTC/17744/2024 CONTC/3461/2024	RABIN CHANDRA BERA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
99	D-CONTC/17723/2024 CONTC/3462/2024	PREMALATA KUNDA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
100	D-CONTC/18329/2024 CONTC/3463/2024	PRASANTA KUMAR PRADHAN VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// 0 //
101	D-CONTC/17722/2024 CONTC/3464/2024	AVIMANYU PRADHAN VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
102	D-CONTC/17715/2024 CONTC/3465/2024	PRAMOD KUMAR MALLICK VS	ADV. VS	// 0

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103	D-CONTC/17747/2024 CONTC/3466/2024	ASWATHY S, I.A.S. SAMITA GHOSH VS	ADV. VS	// // 0
104	D-CONTC/18490/2024 CONTC/3467/2024	ASWATHY S, I.A.S. SUNIL KUMAR PATEL VS	MERUSAGAR SAMANTARAY VS	// // 0
105	D-CONTC/17717/2024 CONTC/3468/2024	DR.GAVALI PARAG HARSHAD, I.A.S. DILLIP KUMAR DAS VS	ADV. VS	// // 0
106	D-CONTC/18119/2024 CONTC/3469/2024	ASWATHY S, I.A.S. PRANAKRUSHNA JENA VS	ADV VS	// // 0
107	D-CONTC/17752/2024 CONTC/3470/2024	BIJAYA KUMAR DAS, I.A.S BIDYUT PRAVA DAS VS	ADV. VS	// // 0
108	D-CONTC/18355/2024 CONTC/3471/2024	ASWATHY S, I.A.S. ALETHES KHARIN DHANPHUL VS	BHAGABAN MOHANTY VS	// // 0
109	D-CONTC/18117/2024 CONTC/3472/2024	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. RAMESH CHANDRA DAS VS	ADV VS	// // 0
110	D-CONTC/17819/2024 CONTC/3473/2024	BIJAYA KUMAR DAS, I.A.S., RUSHIBAR MAJHI VS	ADV VS	// // 0
111	D-CONTC/17754/2024 CONTC/3474/2024	ASWATHY S, I.A.S KRUPASINDHU NAYAK VS	ADV. VS	// // 0
112	D-CONTC/17799/2024 CONTC/3475/2024	ASWATHY S, I.A.S. TAPAN KUMAR MANDAL VS	ADV. VS	// // 0
113	D-CONTC/17798/2024 CONTC/3476/2024	ASWATHY S, I.A.S. PADMA LOCHAN JENA VS	ADV VS	// // 0
		ASWATHY S, I.A.S		//

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114	D-CONTC/17797/2024 CONTC/3477/2024	BAISHNABA NAIK VS ASWATHY S, I.A.S	ADV VS	// 0 //
115	D-CONTC/17796/2024 CONTC/3478/2024	GOURI SHANKAR GIRI VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/17795/2024 CONTC/3479/2024	RABINDRA KUMAR BARICK VS ASWATHY S, I.A.S	ADV VS	// 0 //
117	D-CONTC/17794/2024 CONTC/3480/2024	BEDADYUTI DASH VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
118	D-CONTC/17790/2024 CONTC/3481/2024	MINATI PRAVA MISHRA VS ASWATHY S, I.A.S	ADV VS	// 0 //
119	D-CONTC/17783/2024 CONTC/3482/2024	NRUSINGH CHARAN BEHERA VS ASWATHY S, I.A.S	ADV. VS	// 0 //
120	D-CONTC/17778/2024 CONTC/3483/2024	MANEE BISWAL VS ASWATHY S, I.A.S	ADV. VS	// 0 //
121	D-CONTC/17766/2024 CONTC/3484/2024	DHIRENDRA KUMAR DAS VS ASWATHY S, I.A.S	ADV. VS	// 0 //
122	D-CONTC/18443/2024 CONTC/3485/2024	BISHNU PRIYA NANDA VS STATE OF ODISHA	ADV. VS	// 0 //
123	D-CONTC/17854/2024 CONTC/3486/2024	NIRANJAN DALAI VS ASWATHY S, I.A.S	ADV VS	// 0 //
124	D-CONTC/18423/2024 CONTC/3487/2024	ASHOK KUMAR SAHU VS ASWATHY S, I.A.S.	ADV VS	// 0 //
125	D-CONTC/17853/2024	SIPRA KAMILLA	ADV	//

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	CONTC/3488/2024	VS	VS	()
		ASWATHY S, I.A.S		//
126	D-CONTC/18403/2024	KISHORE CHANDRA ROUSTRAY	SAROJ KUMAR BHUYAN	//
	CONTC/3489/2024	VS	VS	()
		TUSHAR JYOTI RANJAN, TAHASILDAR, BARANGA, CUTTACK		//
127	D-CONTC/17850/2024	ARATI MOHANTY	ADV	//
	CONTC/3490/2024	VS	VS	()
		ASWATHY S, I.A.S		//
128	D-CONTC/17809/2024	PRAVAT RANJAN MOHANTA	ADV.	//
	CONTC/3491/2024	VS	VS	()
		GOURI RANI NAIK, D.E.O.(I/S),KEONJHAR		//
129	D-CONTC/18235/2024	ASHIS KUMAR GIRI	ADV.	//
	CONTC/3492/2024	VS	VS	()
		DR. ARABINDA KUMAR PADHEE, I.A.S.		//
130	D-CONTC/17865/2024	SUNIL KUMAR LENKA	ADV	//
	CONTC/3493/2024	VS	VS	()
		DIPTESH KUMAR PATTNAYAK, I.P.S.		//
131	D-CONTC/17787/2024	SAROJ RANJAN BEHERA	ADV	//
	CONTC/3494/2024	VS	VS	()
		ASWATHY S, I.A.S		//
132	D-CONTC/17762/2024	NIKHIL CHANDRA PAIRA	ADV.	//
	CONTC/3495/2024	VS	VS	()
		ASWATHY S, I.A.S		//
133	D-CONTC/17864/2024	MANASI PANDA	ADV	//
	CONTC/3496/2024	VS	VS	()
		ARAVIND AGARWAL, I.A.S		//
134	D-CRLA/10302/2024	AJIT MOHANTY	SULOCHANA PATRO	PATTAPUR (DIGAPAHANDI) /195 /2015
	CRLA/419/2024	VS	VS	1ST A.D.J.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		ST/0000058/2016
135	D-CRLA/10304/2024	BHAGABAN MOHANTY	SULOCHANA PATRO	PATTAPUR (DIGAPAHANDI) /195 /2015
	CRLA/420/2024	VS	VS	1ST A.D.J.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		ST/0000058/2016
136	D-CRLMA/12566/2024	STATE OF ODISHA	JANMEJAYA KATIKIA, A.G.A.	//
	CRLMA/80/2024	VS	VS	()

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137	D-CRLMA/12431/2024 CRLMA/81/2024	TUSHAR GHANTA KEDARNATH GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	// KODALA /243 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000297/2023
138	D-CRLMA/11742/2024 CRLMA/82/2024	PATRICK CHIZOROM ORAJAKA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.(III),CUTTACK(Cuttack) GR/0001531/2022
139	D-CRLMC/12299/2024 CRLMC/1546/2024	CHANDRA SEKHAR MISHRA VS STATE OF ODISHA	ALOK KUMAR DAS VS	ERASAMA /151 /2023 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000252/2023
140	D-CRLMC/12290/2024 CRLMC/1547/2024	JUDHISTHIR SAHOO VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /524 /2023 SPL.JUDGE,ANGUL(Anugul) Spl/0000022/2023
141	D-CRLMC/11775/2024 CRLMC/1548/2024	BIBHU @ BIBHUTI @ BIRENDRA DEHURY VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /69 /2013 SPL.JUDGE,ANGUL(Anugul) Spl/0000035/2013
142	D-CRLMC/12214/2024 CRLMC/1549/2024	MUKESH KUMAR SAHOO VS STATE OF ODISHA	UMA CHARAN MISHRA VS	MAHILA P.S.(BBSR) /13 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000090/2024
143	D-CRLMC/12253/2024 CRLMC/1550/2024	LIPU @ TADIA @ TINGIRI @ SUDHAKAR PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /109 /2018 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000263/2021
144	D-CRLMC/12249/2024 CRLMC/1551/2024	BINA AGARWAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	RAGHUNATHPALI /40 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0000228/2023
145	D-CRLMC/12257/2024 CRLMC/1552/2024	AKSHYA KUMAR NAMDEV @ DILA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BRAJARAJNAGAR /105 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000418/2024
146	D-CRLMC/11747/2024 CRLMC/1553/2024	YUBRAJ NATH@JUBULA@YUBARAJ NATH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JAGATSINGPUR /256 /2021 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu GR/0000603/2021
147	D-CRLMC/11818/2024 CRLMC/1554/2024	KARIMI CHAITANYA VS STATE OF ODISHA	S.S.RAY (2) VS	KASINAGAR /122 /2020 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000028/2021

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148	D-CRLMC/10255/2024 CRLMC/1555/2024	UMAKANTA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /58 /2017 S.D.J.M.,JAJPUR(Jajapur) ICC/0000273/2017
149	D-CRLMC/12203/2024 CRLMC/1556/2024	LAXMIDHAR MALLICK @ BAPI MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANTAPADA /195 /2011 S.D.J.M.,BALASORE(Baleshwar) CT/0001428/2011
150	D-CRLMC/11903/2024 CRLMC/1557/2024	SURENDRA JAGADEV VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BANAPUR P.S. /211 /2010 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000346/2010
151	D-CRLMC/11746/2024 CRLMC/1558/2024	DHANESWAR NATH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JAGATSINGPUR /419 /2021 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000966/2021
152	D-CRLMC/12044/2024 CRLMC/1559/2024	SUNIL KUMAR MOHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BARIPADA TOWN /251 /2022 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) CT/0000592/2022
153	D-CRLMC/12277/2024 CRLMC/1560/2024	DEBENDRA @ KANHEI DAS VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	KISSANNAGAR PS /34 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000517/2022
154	D-CRLMC/12505/2024 CRLMC/1561/2024	JOGINDRA PRADHAN @ JOGENDRA PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	DIGAPAHANDI /33 /2020 ASST.SESSIONS JUDGE,GANJAM AT BE ST/0000061/2022
155	D-CRLMC/12340/2024 CRLMC/1562/2024	ABHAYA KUMAR JENA @ ABHAYA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /171 /2014 ASSISTANT SESSION JUDGE(STC)JAJPUR CT/0000260/2015
156	D-CRLMC/12344/2024 CRLMC/1563/2024	RAJESH KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) ICC/0001163/2012
157	D-CRLMC/12137/2024 CRLMC/1564/2024	JAGANNATH MUDULI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BADACHANA /111 /2016 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000089/2016
158	D-CRLMC/12499/2024 CRLMC/1565/2024	PRADEEP KUMAR PANDA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002614/2022
159	D-CRLMC/12442/2024	HRUDANANDA DAS	BIBHUTI BHUSAN ROUT	RAJKANIKA /212 /2019

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	CRLMC/1566/2024	VS STATE OF ODISHA	VS	DIST.&SESSIONS JUDGE,KENDRAPARA TR/0000077/2019
160	D-CRLMC/12156/2024 CRLMC/1567/2024	SADAN JHALLA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	NANDAPUR /18 /2007 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000109/2007
161	D-CRLMC/12440/2024 CRLMC/1568/2024	HRUDANANDA DAS VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	RAJKANIKI /193 /2017 DIST.&SESSIONS JUDGE,KENDRAPARA Spl/0000094/2017
162	D-CRLMC/12193/2024 CRLMC/1569/2024	GOBINDA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /66 /2015 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000115/2015
163	D-CRLMC/12660/2024 CRLMC/1570/2024	DR. AMAR PATNAIK VS MANORAMA MANGARAJ	PRATIK DASH VS	CAPITAL P.S. /98 /2013 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002784/2012
164	D-CRLMC/12521/2024 CRLMC/1571/2024	TUSHAR KUMAR PATNAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000472/2018
165	D-CRLMC/12184/2024 CRLMC/1572/2024	KALIA @ DIBYAJYOTI @ DIBYAJIT PATRA VS STATE OF ODISHA	SURYAKANTA DASH VS	Bamapada (Industrial Area) /7 /2018 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000163/2018
166	D-CRLMC/12459/2024 CRLMC/1573/2024	GULIA@AJAYA MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /156 /2013 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000847/2013
167	D-CRLMC/7249/2024 CRLMC/1574/2024	LALIT KUMAR MISHRA VS STATE OF ODISHA	JYOTSNARANI RATH VS	DASPALLA /39 /2017 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000055/2017
168	D-CRLMC/12287/2024 CRLMC/1575/2024	TAPAN DAS VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	TANGI /136 /2013 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001088/2013
169	D-CRLMC/12424/2024 CRLMC/1576/2024	ANUP MOHAN SAHU@GOURANGA@BABU VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHILA PS SAMBALPUR /118 /2021 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004759/2021
170	D-CRLMC/10253/2024 CRLMC/1577/2024	PRABHANJAN KANHAR VS	AMULYA RATNA PANDA VS	PHIRINGIA /111 /2022 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL

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171	D-CRLMC/12649/2024 CRLMC/1578/2024	STATE OF ODISHA SOURAV RANJAN KAR VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	MISCA/0000016/2024 KUCHINDA /192 /2024 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(GR/0000410/2024
172	D-CRLMC/12404/2024 CRLMC/1579/2024	PRATAP SAHOO@PRATAP KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CH JENA VS	CHOUDWAR /84 /2004 P.O SPL.COURT SC AND ST (POA) ACT, ST/0000048/2015
173	D-CRLMC/12347/2024 CRLMC/1580/2024	MANASA KUMAR SATPATHY VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SAMAL /51 /2022 J.M.F.C,TALCHER(Anugul) GR/0000295/2022
174	D-CRLMC/12551/2024 CRLMC/1581/2024	ANIL MOHANTY VS STATE OF ODISHA	RAMANIKANTA PATTNAIK VS	MANGALPUR /241 /2017 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000012/2018
175	D-CRLMC/11475/2024 CRLMC/1582/2024	DEEPAK KUMAR DEBATA VS STATE OF ODISHA	PRADEEP KUMAR NATH VS	DHANUPALI /252 /2016 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) ST/0000194/2016
176	D-CRLMC/12539/2024 CRLMC/1583/2024	RAKI MALIA@RAKESH MALLIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LINGARAJ P.S. /86 /2020 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000236/2020
177	D-CRLMC/12386/2024 CRLMC/1584/2024	PRADEEP KUMAR AGASTI @ PRADEEP AGASTI VS STATE OF ODISHA	RAGHUNATH SINGH VS	INFOCITY PS /22 /2020 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000748/2020
178	D-CRLMC/12360/2024 CRLMC/1585/2024	SHAIKH SULEMAN ALLI @ SK. SULEMAN ALLI @ S.K.SULEMAN ALLI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DELANGA /205 /2016 J.M.F.C.,PIPILI(Puri) GR/0000604/2016
179	D-CRLMC/12371/2024 CRLMC/1586/2024	RANJAN MEHER VS STATE OF ODISHA	AMIT KUMAR NATH VS	BAUNISUNI /71 /2023 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh) CT/0000174/2023
180	D-CRLREV/12487/2024 CRLREV/190/2024	INDRAMANI NAYAK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	ODAGAON /59 /2000 ADDL. DIST. AND SESSION JUDGE, ODISHA CRA/0000025/2015
181	D-CRLREV/12433/2024 CRLREV/191/2024	UDIA NAYAK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	ODAGAON /59 /2000 ADDL. DIST. AND SESSION JUDGE, ODISHA CRA/0000025/2015

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182	D-CRLREV/10982/2024 CRLREV/192/2024	S.SUMERU SUBUDHI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	DIGAPAHANDI /53 /2015 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000052/2023
183	D-CRLREV/12548/2024 CRLREV/193/2024	KRUSHNA PRASAD SABAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARLAKHEMUNDI /188 /2019 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000054/2023
184	D-FAO/17899/2024 FAO/180/2024	SHYAMAL DEBNATH VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000071/2023
185	D-JCRLA/12855/2024 JCRLA/58/2024	SANKAR BHOI VS STATE OF ODISHA	ADV. VS	SAINTALA /187 /2021 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000112/2021
186	D-JCRLA/12856/2024 JCRLA/59/2024	NEULA@BHUBANANANDA BEHERA VS STATE OF ODISHA	ADV. VS	SALIPUR /14 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000011/2021
187	D-JCRLA/12857/2024 JCRLA/60/2024	A. BALARAJU ACHARY VS STATE OF ODISHA	ADV. VS	ASKA /516 /2022 A.D.J.,ASKA(Ganjam) ST/0000122/2022
188	D-JCRLA/12858/2024 JCRLA/61/2024	SIBA MUNDA VS STATE OF ODISHA	ADV. VS	PATNA /2 /2021 ADDL.DIST.JUDGE,KEONJHAR(Kendujh ST/0000048/2021
189	D-MACA/18683/2024 MACA/334/2024	CHANDRA MOHAN MOHAPATRA VS SONU MONU ROADLINES, SAMBALPUR	BIKRAM KESHARI SAHU VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000025/2020
190	D-MACA/17903/2024 MACA/335/2024	SULATA KSHETI VS UPENDRA KANDA	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000039/2021
191	D-MACA/17894/2024 MACA/336/2024	PRAMILA BHOI VS UPENDRA KANDA	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000038/2021
192	D-MACA/17901/2024 MACA/337/2024	SIKHARANI LENKA VS CHIRAG GUPTA	PRADEEP KUMAR MISHRA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000380/2018
193	D-MACA/17904/2024	MUSKAN SOMANI	PRADEEP KUMAR MISHRA	//

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	MACA/338/2024	VS GAURI SHANKAR SOMANI	VS	1ST MACT, DEOGARH(Debagarh) Mac/0000061/2017
194	D-MACA/16112/2024 MACA/339/2024	SANGRAM BEZA VS ANJAN KUMAR ROUL	KAPILA CHARAN NAYAK VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001362/2018
195	D-MATA/18589/2024 MATA/151/2024	UTTAM KUMAR BEHERA VS LAXMIPRIYA BEHERA	BIBHUTI RANJAN MOHANTY VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) CP/0000093/2018
196	D-MATA/18528/2024 MATA/152/2024	BISWANATH SAHOO VS ROJALIN SWAIN@SAHOO	PRIYA RANJAN SINGH VS	// JUDGE,FAMILY COURT,JAGATSINGPUR(Jagatsingpur) CP/0000136/2023
197	D-RSA/15359/2024 RSA/109/2024	NARSU SAHU VS FATHER AGASTIN KASRIN KUTIL	SOUGAT DASH VS	// ADDL. SESSION JUDGE,BALLIGUDA(Balliguda) RFA/0000005/2017
198	D-RVWPET/12604/2024 RVWPET/62/2024	BBSR. MUNICIPAL CORPORATION VS BIJAY KUMAR RANA	NIRANJAN PANDA (1) VS	// () //
199	D-RVWPET/16238/2024 RVWPET/63/2024	AJAY KUMAR MOHANTY VS STATE OF ODISHA	PRANAB KUMAR SAMANTARAY VS	// () //
200	D-RVWPET/13102/2024 RVWPET/64/2024	ANADI CHARAN SWAIN VS PRAMOD KUMAR MOHANTY	SUSANTA KUMAR BARAL VS	// () //
201	D-TRP(C)/18291/2024 TRP(C)/111/2024	DIPTIMAYEE NATH VS PRASANNA KUMAR NATH SHARMA	SWATIREKHA JENA VS	// JUDGE FAMILY COURT, KENDRAPARA(Kendrapara) CP/0000359/2023
202	D-TRP(C)/18367/2024 TRP(C)/112/2024	SUBHA ARCHANA LENKA VS DEVANANDA LENKA	LAXMAN PRADHAN VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) Mat/0000006/2024
203	D-TRP(C)/18482/2024 TRP(C)/113/2024	PUJA RANI PRADHAN VS ANIL KUMAR ROUTRAY	AMLAN SHAKTI PAUL VS	// JUDGE FAMILY COURT,BHUBANESWAR(Bhubaneswar) CP/0000691/2023
204	D-TRPCRL/11694/2024 TRPCRL/39/2024	BAIRAGI MOHARANA VS	BIJAY KUMAR MOHANTY VS	BALIPATNA /43 /2023 A.D.J.(FTC-II),BHUBANESWAR(Khordha)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/18279/2024 WA/867/2024	STATE OF ODISHA ORISSA WATER SUPPLY AND SEWERAGE BOARD VS MANAGOBINDA DAS	SAILAZA NANDAN DAS VS	TR/0000069/2023 // 0 //
206	D-WA/18328/2024 WA/868/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS SATISH PRASAD NANDA	SAILAZA NANDAN DAS VS	// 0 //
207	D-WA/18286/2024 WA/869/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS KALUCHARAN JENA	SAILAZA NANDAN DAS VS	// 0 //
208	D-WA/18265/2024 WA/870/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS LAXMIDHAR NAYAK	SAILAZA NANDAN DAS VS	// 0 //
209	D-WA/18268/2024 WA/871/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS PRAMOD KUMAR PATRA	SAILAZA NANDAN DAS VS	// 0 //
210	D-WA/18269/2024 WA/872/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR VS SAROJ KUMAR RAY	SAILAZA NANDAN DAS VS	// 0 //
211	D-WA/18803/2024 WA/873/2024	PARESH KUMAR DAS VS ANNAPURNA DAS	AJODHYA RANJAN DASH VS	// 0 //
212	D-WA/18692/2024 WA/874/2024	STATE OF ODISHA VS GATI CHANDRA PATTNAIK	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //
213	D-WA/18654/2024 WA/875/2024	STATE OF ODISHA VS NARAYAN PRADHAN	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
214	D-WA/18640/2024 WA/876/2024	STATE OF ODISHA VS SANTOSH KHORA	SASWAT DAS, A.G.A. VS	// 0 //
215	D-WA/18294/2024 WA/877/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS SANGRAM KESARI BHUYAN	SAILAZA NANDAN DAS VS	// 0 //

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216	D-WA/18258/2024 WA/878/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS TANMAYEE MOHANTY	SAILAZA NANDAN DAS VS	// 0 //
217	D-WA/18429/2024 WA/879/2024	STATE OF ODISHA VS KUMUDINI BARIK	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
218	D-WA/18424/2024 WA/880/2024	STATE OF ODISHA VS ANJAN KUMAR MAHARANA	BIPLAB MOHANTY,A.G.A VS	// 0 //
219	D-WA/18391/2024 WA/881/2024	STATE OF ODISHA VS SUBAS CHANDRA SAHU	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
220	D-WA/18536/2024 WA/882/2024	BIJAY KUMAR MOHANTY VS SUBHASRI MOHANTY	SMITA RANJAN PATNAIK VS	// 0 //
221	D-WA/18397/2024 WA/883/2024	STATE Of ODISHA VS BINOD BIHARI KHUNTIA	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
222	D-WA/18394/2024 WA/884/2024	STATE OF ODISHA VS RAM PRASAD CHOUDHURY	BIPLAB MOHANTY,A.G.A VS	// 0 //
223	D-WA/18301/2024 WA/885/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS KHETRABASI DASH	SAILAZA NANDAN DAS VS	// 0 //
224	D-WA/8345/2024 WA/886/2024	DEBENDRANATH TRIPATHY VS PRAHALLAD KUMAR DEB	ASHIS KUMAR MISHRA VS	// 0 //
225	D-WA/18347/2024 WA/887/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS BIBHUTI BHUSAN DAS	SAILAZA NANDAN DAS VS	// 0 //
226	D-WA/18823/2024 WA/888/2024	STATE OF ODISHA VS AMITA ROY	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
227	D-WA/18819/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//

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	WA/889/2024	VS PRASANTA KUMAR PATEL	VS	0 //
228	D-WA/18708/2024 WA/890/2024	STATE OF ODISHA VS GARIBA BARIK	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
229	D-WA/18747/2024 WA/891/2024	STATE OF ODISHA VS LINGARAJ PRADHAN	BIPLAB MOHANTY,A.G.A. VS	// 0 //
230	D-WA/18777/2024 WA/892/2024	STATE OF ODISHA VS BICHITRANANDA SAHU	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
231	D-WP(C)/11593/2024 WP(C)/10634/2024	KARUNAKAR MOHANTY VS SUBHASINI PATRA	SUJATA JENA VS	// 0 //
232	D-WP(C)/17866/2024 WP(C)/10635/2024	SUNIL KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
233	D-WP(C)/18655/2024 WP(C)/10636/2024	STATE OF ODISHA VS SWAPNESWAR GOCHHI	SANGRAM KESARI JENA,A.G.A. VS	// 0 //
234	D-WP(C)/16862/2024 WP(C)/10637/2024	NARENDRA KUMAR PRUSTY VS UNION OF INDIA	ROHIT RANJAN RAY VS	// 0 //
235	D-WP(C)/18791/2024 WP(C)/10638/2024	LEENA PATI VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
236	D-WP(C)/18794/2024 WP(C)/10639/2024	NANDITA BEHEA VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
237	D-WP(C)/18788/2024 WP(C)/10640/2024	PRADEEP KUMAR SENAPATI VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
238	D-WP(C)/14840/2024 WP(C)/10641/2024	DINABANDHU PURTY VS	KUNJA SUNDAR DAS VS	// 0

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239	D-WP(C)/18267/2024 WP(C)/10642/2024	STATE OF ODISHA KAILAS CHANDRA PRADHAN VS	SAPAN KUMAR PAL VS	// // ()
240	D-WP(C)/18784/2024 WP(C)/10643/2024	STATE OF ODISHA RANJEET KUMAR SAHOO VS	GYANALOKA MOHANTY VS	// // ()
241	D-WP(C)/18450/2024 WP(C)/10644/2024	STATE OF ODISHA MADHURI NAYAK VS	KABALAY PANDA VS	// // ()
242	D-WP(C)/18264/2024 WP(C)/10645/2024	STATE OF ODISHA PRUSOTTAM TRIPATHY VS	SAPAN KUMAR PAL VS	// // ()
243	D-WP(C)/18170/2024 WP(C)/10646/2024	STATE OF ODISHA ABDUL SABUR KHAN VS	SEVATI SOREN VS	// // ()
244	D-WP(C)/18548/2024 WP(C)/10647/2024	STATE OF ODISHA SUSHANTA KUMAR BEHERA VS	SANJIB MOHANTY VS	// // ()
245	D-WP(C)/18262/2024 WP(C)/10648/2024	REGIONAL DIRECTOR, D.A.V INSTITUTIONS ODISHA ZONE-1, BBSR, KHURDA PRASANTA KUMAR PATTANAIAK VS	SAPAN KUMAR PAL VS	// // ()
246	D-WP(C)/17534/2024 WP(C)/10649/2024	STATE OF ODISHA KUMUDINI JAYASINGH VS	NARENDRA CHANDRA SAHOO VS	// // ()
247	D-WP(C)/18176/2024 WP(C)/10650/2024	STATE OF ODISHA MADAN GOND VS	ARJUNA CHARANA BEHERA VS	// // ()
248	D-WP(C)/18261/2024 WP(C)/10651/2024	STATE OF ODISHA HADIBANDHU MALLA VS	SAPAN KUMAR PAL VS	// // ()
249	D-WP(C)/16337/2024 WP(C)/10652/2024	STATE OF ODISHA BALLAVA KUMAR SETHI VS	HARA PRASAD RATH VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/18539/2024 WP(C)/10653/2024	NARESH CHANDRA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
251	D-WP(C)/18743/2024 WP(C)/10654/2024	ANAPURNA KHANDOI VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	// 0 //
252	D-WP(C)/17428/2024 WP(C)/10655/2024	AMBIKA KUANR VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
253	D-WP(C)/18461/2024 WP(C)/10656/2024	SANJIB KUMAR DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
254	D-WP(C)/18440/2024 WP(C)/10657/2024	RACHITA KUMARI PASPUREDDY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
255	D-WP(C)/18571/2024 WP(C)/10658/2024	M/S. NILAMADHABA ENTERPRISES, KEONJHAR VS STATE TAX OFFICER, CT AND GST CIRCLE, KEONJHAR	PRAKASH KUMAR JENA VS	// 0 //
256	D-WP(C)/18679/2024 WP(C)/10659/2024	PRADYUMNA KUMAR MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
257	D-WP(C)/16844/2024 WP(C)/10660/2024	SUMATI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
258	D-WP(C)/18507/2024 WP(C)/10661/2024	M.KRISHNA RAO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
259	D-WP(C)/18573/2024 WP(C)/10662/2024	M/S. BPD TIPL INFRA PROJECTS, BBSR VS STATE TAX OFFICER, BBSR	PRAKASH KUMAR JENA VS	// 0 //
260	D-WP(C)/18795/2024 WP(C)/10663/2024	MANJULATA DAS VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
261	D-WP(C)/18592/2024	RADHA MADHABA PARICHA	IQBAL SHABIYA	//

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	WP(C)/10664/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/18641/2024 WP(C)/10665/2024	RAJ KISHORE SWAIN VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// 0 //
263	D-WP(C)/18604/2024 WP(C)/10666/2024	G.RAMA KRISHNA REDDY VS STATE OF ODISHA	IQBAL SHABIYA VS	// 0 //
264	D-WP(C)/18518/2024 WP(C)/10667/2024	PRAMILA MIRDHA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	// 0 //
265	D-WP(C)/18611/2024 WP(C)/10668/2024	SHIBARAM MISHRA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
266	D-WP(C)/17187/2024 WP(C)/10669/2024	KAIBALYA BEHERA VS THE ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
267	D-WP(C)/18509/2024 WP(C)/10670/2024	SUNDARMANI BARIK VS UNION OF INDIA	ANIRUDHA NAYAK VS	// 0 //
268	D-WP(C)/18616/2024 WP(C)/10671/2024	SALGADIA HAPPY AND HOLY HOME SOCIETY, BBSR VS UNION OF INDIA	DR. SIMANCHALLA RANJIT VS	// 0 //
269	D-WP(C)/16567/2024 WP(C)/10672/2024	GOBARDHAN TRIPATHY VS THE M.D., ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD., BBSR	TRILOCHAN DASH VS	// 0 //
270	D-WP(C)/17543/2024 WP(C)/10673/2024	SURYAKANTI PATEL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
271	D-WP(C)/11808/2024 WP(C)/10674/2024	MANJUSHREE DAS VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// 0 //
272	D-WP(C)/18965/2024 WP(C)/10675/2024	RABI NARAYAN MISHRA VS	HARA PRASAD RATH VS	// 0

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273	D-WP(C)/18836/2024 WP(C)/10676/2024	STATE OF ODISHA JITENDRA KUMAR BEHERA VS	PRASANTA KUMAR MISHRA VS	// // ()
274	D-WPCRL/10609/2024 WPCRL/45/2024	STATE OF ODISHA TRIPATI PANDA VS	SAYANTAN PANDA VS	// ODAGAON /281 /2023 ()
275	D-ABLAPL/12181/2024 ABLAPL/4363/2024	STATE OF ODISHA SUBHADAYAN DASH @ LIKUN VS	RAJJEET ROY VS	// NAYAPALLI P.S. /166 /2024 ()
276	D-ABLAPL/12396/2024 ABLAPL/4364/2024	STATE OF ODISHA ZAMALUDDIN KHAN VS	SATYABRATA SENAPATI VS	// SORO /305 /2024 ()
277	D-ABLAPL/12403/2024 ABLAPL/4365/2024	STATE OF ODISHA SUMI DAS VS	PRAVASH CHANDRA JENA VS	// JALESWAR /76 /2024 ()
278	D-ABLAPL/11733/2024 ABLAPL/4366/2024	STATE OF ODISHA S. LAXMIKANTA @ LAXMIKANTAMMA VS	ASHOK DAS VS	// PARLAKHEMUNDI /387 /2023 ()
279	D-ABLAPL/12406/2024 ABLAPL/4367/2024	STATE OF ODISHA SAGAR GOUDA VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /134 /2024 ()
280	D-ABLAPL/12208/2024 ABLAPL/4368/2024	STATE OF ODISHA PREMANANDA JENA VS	LAXMI NARAYAN PATEL VS	// Maitri Vihar PS /94 /2023 ()
281	D-ABLAPL/12408/2024 ABLAPL/4369/2024	STATE OF ODISHA GANESWAR BEHERA @ GANESH CHANDRA BEHERA VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /136 /2024 ()
282	D-ABLAPL/12213/2024 ABLAPL/4370/2024	STATE OF ODISHA PREMANANDA JENA VS	LAXMINARAYAN PATEL VS	// Maitri Vihar PS /78 /2023 ()
283	D-ABLAPL/12289/2024 ABLAPL/4371/2024	STATE OF ODISHA SUBASISH DAS VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /553 /2023 () //

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284	D-ABLAPL/12409/2024 ABLAPL/4372/2024	AKASH CHANDRA BEHERA @ RAKA @ RAKESH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIR FIELD P.S. /15 /2024 () //
285	D-ABLAPL/12293/2024 ABLAPL/4373/2024	BHAGAT RANA @ BHARAT RANA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SAINTALA /118 /2006 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000318/2006
286	D-ABLAPL/12426/2024 ABLAPL/4374/2024	SUNAKAR MAHAKUDA VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /26 /2024 () //
287	D-ABLAPL/12430/2024 ABLAPL/4375/2024	PRASANNA CHOUDHURY VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	K.NUAGAON /29 /2024 () //
288	D-ABLAPL/12437/2024 ABLAPL/4376/2024	PRASANT SAMANTARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INDUSTRIAL ESTATE PS /85 /2024 () //
289	D-ABLAPL/12438/2024 ABLAPL/4377/2024	KABIRAJ MEDANDA RAY @ KABIRAJ MENDEYAT RAY @ KABIRAJ ODANDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INDUSTRIAL ESTATE PS /85 /2024 () //
290	D-ABLAPL/12294/2024 ABLAPL/4378/2024	SUMANTA @ SUMAN PUNJI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /173 /2012 () //
291	D-ABLAPL/12439/2024 ABLAPL/4379/2024	RASHMI RANJAN ROUT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INDUSTRIAL ESTATE PS /75 /2024 () //
292	D-ABLAPL/11111/2024 ABLAPL/4380/2024	PRASANT MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KUDANAGARI /116 /2024 () //
293	D-ABLAPL/12297/2024 ABLAPL/4381/2024	RENUBALA SETHY VS STATE OF ODISHA	TRILOCHAN DASH VS	JAGATSINGPUR /150 /2024 () //
294	D-ABLAPL/12376/2024 ABLAPL/4382/2024	YUDHISTIR DAS VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /135 /2024 () //
295	D-ABLAPL/11538/2024	RANJIT @ RANJAN JENA	ASHOK KUMAR SAHOO	MARSHAGHAI /88 /2024

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	ABLAPL/4383/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/12441/2024 ABLAPL/4384/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JHARSUGUDA SADAR /52 /2024 () //
297	D-ABLAPL/11754/2024 ABLAPL/4385/2024	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	DHENKANAL SADAR /293 /2024 () //
298	D-ABLAPL/12443/2024 ABLAPL/4386/2024	MITU PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /197 /2024 () //
299	D-ABLAPL/12298/2024 ABLAPL/4387/2024	BATU @ DEEBAN SANDHA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /39 /2023 () //
300	D-ABLAPL/12301/2024 ABLAPL/4388/2024	BABU @ GATI KRUSHNA NAYAK VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /295 /2022 () //
301	D-ABLAPL/9411/2024 ABLAPL/4389/2024	GANDHI PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /143 /2024 () //
302	D-ABLAPL/12302/2024 ABLAPL/4390/2024	GITA PADHI VS STATE OF ODISHA	DHARMENDRA SETHY VS	PIRAHAT P.S /77 /2024 () //
303	D-ABLAPL/11308/2024 ABLAPL/4391/2024	DINABANDHU PATRA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DELANGA /112 /2024 () //
304	D-ABLAPL/11836/2024 ABLAPL/4392/2024	NETRANANDA SAHU VS STATE OF ODISHA	NIBEDITA MOHANTY VS	KOMNA PS /81 /2024 () //
305	D-ABLAPL/12306/2024 ABLAPL/4393/2024	GYANARANJAN MAHALIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	GOPALPUR /40 /2024 () //
306	D-ABLAPL/11997/2024 ABLAPL/4394/2024	KADAMBINI SAMANTARAY VS	GOUTAM CHARAN ROUT VS	CUTTACK SADAR /208 /2024 ()

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307	D-ABLAPL/12377/2024 ABLAPL/4395/2024	STATE OF ODISHA SALO MARANDI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// Maitri Vihar PS /375 /2023 () //
308	D-ABLAPL/12240/2024 ABLAPL/4396/2024	STATE OF ODISHA WASIM AKRAM @ BULLET VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// BISRA /57 /2024 () //
309	D-ABLAPL/12321/2024 ABLAPL/4397/2024	STATE OF ODISHA ASHOK DASH VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// / /0 JMFC, GONDIA(Dhenkanal) 2(B)CC/000002/2024
310	D-ABLAPL/12454/2024 ABLAPL/4398/2024	STATE OF ODISHA NARAHARI SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	// NAIKANI-DIHI /36 /2003 () //
311	D-ABLAPL/12322/2024 ABLAPL/4399/2024	STATE OF ODISHA BULLET @ WASIM AKRAM @ BULLET VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// BISRA /59 /2024 () //
312	D-ABLAPL/12323/2024 ABLAPL/4400/2024	STATE OF ODISHA SK. MUSTAK @ SK. MUKTAR @ BUTU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /215 /2024 () //
313	D-ABLAPL/12324/2024 ABLAPL/4401/2024	STATE OF ODISHA CHUDAMANI SETH @ MITU SETH VS STATE OF ODISHA	MADAN MOHAN DAS VS	// BIJEPUR /131 /2024 () //
314	D-ABLAPL/12458/2024 ABLAPL/4402/2024	STATE OF ODISHA ADHIKARI ARABINDA DAS @ BUBU VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	// PATKURA /98 /2024 () //
315	D-ABLAPL/12461/2024 ABLAPL/4403/2024	STATE OF ODISHA SANJIB KUMAR NAYAK VS STATE OF ODISHA	DEBASISH SAMAL VS	// BALASORE SADAR /163 /2024 () //
316	D-ABLAPL/12465/2024 ABLAPL/4404/2024	STATE OF ODISHA SAHIL KUMAR PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE SADAR /119 /2024 () //
317	D-ABLAPL/12467/2024 ABLAPL/4405/2024	STATE OF ODISHA TUNA KANHAR @ ASHITH KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// GOCHHAPADA /66 /2024 () //

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318	D-ABLAPL/12329/2024 ABLAPL/4406/2024	BASANT DAS @ BASANT KUMAR DAS VS UNION OF INDIA (RAILWAY)	PRASANTA KUMAR BARIK VS	//0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0001066/2022
319	D-ABLAPL/4488/2024 ABLAPL/4407/2024	CHITRASEN BEHERA VS STATE OF ODISHA	BHOKALI SETHI VS	KODALA /217 /2022 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G TR/0000210/2022
320	D-ABLAPL/12330/2024 ABLAPL/4408/2024	NAND LAL NAIK VS STATE OF ODISHA	SK. MEHERULLA VS	JHARBANDH /72 /2024 () //
321	D-ABLAPL/12494/2024 ABLAPL/4409/2024	SK. JAHANGIR VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// NYAYADHIKARI,GHASIPURA(Kendujha 2(B)CC/0000003/2024
322	D-ABLAPL/12019/2024 ABLAPL/4410/2024	SRIDHARA SENAPATI VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	ASTARANGA MARINE PS /15 /2024 () //
323	D-ABLAPL/12331/2024 ABLAPL/4411/2024	SK. ANISUR ALLI @ TIPUSULTAN @ TIKI VS STATE OF ODISHA	SATYA NARAYAN MOHAPATRA VS	PARADEEP LOCK /133 /2024 () //
324	D-ABLAPL/12495/2024 ABLAPL/4412/2024	SIBIRA KUMAR ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /204 /2024 () //
325	D-ABLAPL/12472/2024 ABLAPL/4413/2024	AJAYA KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /87 /2024 () //
326	D-ABLAPL/12476/2024 ABLAPL/4414/2024	PIKUL MOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DHENKANAL SADAR /1007 /2023 () //
327	D-ABLAPL/12508/2024 ABLAPL/4415/2024	PRASANTA MANDAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MALKANGIRI /73 /2016 () //
328	D-ABLAPL/12343/2024 ABLAPL/4416/2024	AKASH KUMAR PANI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /344 /2023 () //
329	D-ABLAPL/12480/2024	SUKANTA MOHAPATRA	PRAMOD KUMAR JENA	GOPALPUR /250 /2023

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	ABLAPL/4417/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/12509/2024 ABLAPL/4418/2024	PRASANTA DAS VS STATE OF ODISHA	PITAMBAR JENA VS	BANSADA /38 /2024 () //
331	D-ABLAPL/12348/2024 ABLAPL/4419/2024	BULU RANJAN ROUT @ BULA ROUT VS STATE OF ODISHA	SAKTI PRASAD DAS VS	INFOCITY PS /142 /2024 () //
332	D-ABLAPL/12362/2024 ABLAPL/4420/2024	TIKINA KHATEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /291 /2024 () //
333	D-ABLAPL/11116/2024 ABLAPL/4421/2024	KABITA SAHU @ SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	KUAKHIA /93 /2024 () //
334	D-ABLAPL/12514/2024 ABLAPL/4422/2024	SEBAK PARIDA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	KUDANAGARI /126 /2024 () //
335	D-ABLAPL/12363/2024 ABLAPL/4423/2024	SIBARAM PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /291 /2024 () //
336	D-ABLAPL/12365/2024 ABLAPL/4424/2024	ANANDA SAHOO @ BAIDHAR SAHOO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /209 /2024 () //
337	D-ABLAPL/11115/2024 ABLAPL/4425/2024	TRILOCHAN SAMAL @ NANDA SAMAL VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /648 /2023 () //
338	D-ABLAPL/11748/2024 ABLAPL/4426/2024	SADANANDA SAHOO VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	DHENKANAL SADAR /293 /2024 () //
339	D-ABLAPL/12383/2024 ABLAPL/4427/2024	BISHIKESAN MAHAKUD @ BISHIKETAN MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /269 /2024 () //
340	D-ABLAPL/12389/2024 ABLAPL/4428/2024	KARTIK MAHAPATRA VS	KABIRAJ PRADHAN VS	BANAPUR P.S. /54 /2024 ()

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STATE OF ODISHA

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